

SHRI SATISH CHANDRA : I have no information.

SHRI K. S. HEGDE : Was there any demand for red caps ?

SHRI P. SUNDARAYYA : Was there any demand for white caps ?

MR. CHAIRMAN : Dr. Gour.

FUNCTIONS OF NIRMALA COLLEGE,  
DELHI

\*101. DR. R. B. GOUR : Will the Minister for EDUCATION be pleased to state :

(a) whether Government have received any report on, or have been keeping in touch with the activities and progress of the Nirmala College, Delhi ;

(b) whether Government will lay on the Table a statement showing—

(i) the number of students on the rolls of the college (the total strength), and their courses of studies, and

(ii) the number of staff employed in the college, their nationality, the nature of their work and their emoluments (to be shown separately in the case of Indian and foreign personnel) ;

(c) whether it is Government's policy to permit colleges to employ foreign personnel for posts for which sufficient Indian personnel are available ;

(d) whether it is a fact that there are separate staff rooms in Nirmala College for Indian and non-Indian staff ; and

(e) whether Government are aware that Bible classes have been made compulsory in this college ; and

(f) whether it is a fact that discrimination against Indian staff and students and intimidation are practised by the authorities of this college ?

THE DEPUTY MINISTER FOR  
NATURAL RESOURCES AND  
SCIENTIFIC RESEARCH (SHRI  
K. D. MALAVIYA) (a). Yes.

(b) Two statements are laid on the Table of the House. (See Appendix III, Annexure Nos. 23 and 24.)

(c) This is a matter to be considered by the University of Delhi. Government are not concerned with recruitment of teachers in the University or its colleges.

(d) to (f). No.

DR. R. B. GOUR : Here according to the statement supplied the non-Indian person—Director, gets Rs. 800 whereas a similar Indian person—the Director, gets Rs. 245 or Rs. 350. How does the Government look at this discrepancy between the salaries provided to a non-Indian officer doing the same work ? Does not the principle of equal wages for equal work apply here ?

SHRI K. D. MALAVIYA : There are no separate grades for Indian and non-Indian members of the staff at the Nirmala College. Government have prescribed grades of pay for Senior Lecturers, Principal, etc. As to the difference pointed out by the hon. Member, the University of Delhi are in a better position to inform the Members about the position.

SHRI R. U. AGNIBHOJ : Do the Government of India give any grant to the Delhi University ?

SHRI K. D. MALAVIYA : Yes.

SHRI R. U. AGNIBHOJ : Can the Government of India make an effort to make the scales uniform and equal irrespective of nationality and other qualifications ?

SHRI K. D. MALAVIYA : I have said there is no such difference on the basis of nationality but if there are any distinctions as has been pointed out by Members, well, the matter may be referred to the University of Delhi and if the hon. Member wishes, I can do so.

DR. R. B. GOUR : There is no question of 'if'. The very statement provided to us by the hon. Minister says.

that the Lecturers of non-Indian origin are given Rs. 390, Rs. 410 and even Rs. 800 whereas those of Indian origin are hardly getting Rs. 250. Why this discrimination? There is no question of the hon. Minister saying 'if' and all that.

**SHRI K. D. MALAVIYA :** There is no such distinction. But there might be other reasons which I am not aware of. That is what I said. If the hon. Member wishes it, I can make enquiries.

**SHRI P. SUNDARAYYA :** Will the Government take steps to see that discrimination between our own nationals and foreign staff is eliminated?

**SHRI K. D. MALAVIYA :** I don't accept the insinuation.

**DR. R. B. GOUR :** May I know from the hon. Minister, whether the classes of Bible are made compulsory, not in the name of Bible classes but in the name of moral instruction, and there attendance is made compulsory? To my question he has answered 'no'.

**SHRI K. D. MALAVIYA :** As reported by the Vice Chancellor, there are no Bible classes held at the Nirmala College.

**DR. R. B. GOUR :** Will he enquire if Bible classes are held in the name of moral instruction and attendance is made compulsory?

**SHRI K. D. MALAVIYA :** That may be one of the subjects but I am not aware.

**DR. R. B. GOUR :** Will he enquire?

**SHRI K. D. MALAVIYA :** I am prepared to make such enquiry. But I may be allowed to say that in a moral instruction class I don't think Bible should be excluded.

**DR. R. B. GOUR :** But along with others.

**SHRI K. D. MALAVIYA :** Yes.

**DR. R. B. GOUR :** Is there any difference between Indian and non-Indian staff so far as provision of house and other staff room etc., are concerned?

**SHRI K. D. MALAVIYA :** No.

**DR. R. B. GOUR :** Is the hon. Minister sure about it?

**SHRI K. D. MALAVIYA :** We have already supplied some information about this. There are no separate staff rooms provided for Indian and non-Indian staff—that is the information we have.

**MR. CHAIRMAN :** He is talking about housing.

**SHRI K. D. MALAVIYA :** I am not aware whether there are any distinctions made about housing.

**DR. R. B. GOUR :** Is it the practice in this institution to give transfer certificates to students at the end of the academic term when the students are active in some social or other activities? If so, how many such transfer certificates have been issued?

**SHRI K. D. MALAVIYA :** I am not aware of that.

**PROF. G. RANGA :** May I know whether this is an affiliated college being a privately run college or whether it is one of the University colleges?

**SHRI K. D. MALAVIYA :** It is one of the University colleges.

**SHRI K. C. GEORGE :** Will Government be pleased to enquire into the working of this particular institution and place a report?

**SHRI K. D. MALAVIYA :** We have received a report from the University and the report does not mention all those things that have been insinuated by some of the Members. As you mentioned, Sir, they possess more information than the Government. I may be allowed to

read the relevant portion of the report. "The Nirmala College is housed in a flat, in a busy and noisy locality. The premises cannot conveniently be used for college accommodation. The rooms on the first floor have since been completed. There is no provision for residential accommodation but efforts are being made to acquire suitable building for the purpose. The facilities for games and sports are inadequate. Arrangements for the medical inspection are proposed from the next session and the students will be medically examined at the time of the admission to the College."

That is all that we have heard.

SHRI K. C. GEORGE : That is the very reason why I ask the Government to enquire into this matter.

SHRI K. D. MALAVIYA : If there are some specific points referred to Government, we will certainly make enquiries.

#### FRIGATES FOR INDIAN NAVY

\*102. SHRI P. SUNDARAYYA : Will the Minister for DEFENCE be pleased to state :

(a) whether the Indian Navy is obtaining three frigates on loan from the British Admiralty ;

(b) if so, the reasons for which these vessels are being procured ;

(c) the terms on which the ships are being procured, and whether there has been a written agreement for the purpose ;

(d) when these ships were built and launched and for how long they have been in use ; and

(e) whether these vessels are fitted with guns ; if so, what is the complement of each ship ?

THE DEPUTY MINISTER FOR DEFENCE (SHRI SATISH CHANDRA) :

(a) Yes.

(b) The British Admiralty owing to their own commitments have curtailed training facilities previously available in the United Kingdom for the Indian Navy. This deficiency can be made up only by having more ships for training facilities in India. The three frigates are intended to serve this purpose.

(c) A statement containing the terms is laid on the Table of the House. No formal agreement has been signed.

(d) These frigates were built and launched between 1939 and 1942. They were used during the war and joined the Reserve Fleet after the end of the war.

(e) I regret it will not be in the public interests to disclose this information.

#### STATEMENT

(a) India to be responsible for any work required before taking over the selected ships, including any equipment installed to meet her needs.

(b) Outfits of Naval Armament and Victualing Stores to be supplied free of charge, equivalent amounts to be returned at end of loan.

(c) The standard of maintenance and refits, and the periods between refits, to be the same as for the Royal Navy.

(d) Any alterations and additions to be subject to Admiralty approval and at India's expense.

(e) Vessels to be returned, with stores, in good condition as when loaned, fair wear and tear excepted.

(f) In the event of loss, compensation to be agreed upon would be payable.

(g) Loan to be for three years in the first instance, subject to extension by agreement, but vessels to be returned on demand in an emergency.

SHRI P. SUNDARAYYA : What is the normal life of these frigates ?

SHRI SATISH CHANDRA : I will require notice for that question but as I have said in my answer we are only getting them on loan.

SHRI P. SUNDARAYYA : Even then we cannot train our army and navy personnel in frigates which are out of date.